

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 2

New IA/286/ND/2023 New IA/295/ND/2023 IB/901/ND/2020

IN THE MATTER OF:

Suraj Kumar Kaushal & Others ... Applicant

Versus

Sarvottam Realcon Pvt Ltd ... Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Arsh Bhalla, Mr. Abhinav Kumar, Adv.

In IA No. 295/2020 : Ms. Sanya Arora, Adv.

For the Respondent :

ORDER

Heard the submissions made by the Learned Counsel for the applicant.

Let the matter be posted on 20.01.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)